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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP No.283/2005

In

OA No.2336/2004

New Delhi this the 2nd day of September, 2005.

HON'BLE MR. V.K. MAJOTRA, VICE-CHAIRMAN (A)
HON'BLE MR. SHANKER RAJU, MEMBER (J)

Shri R.B. Bansal,
Staff No.8081,
General Manager,
O/o Chief General Manager,
Rajasthan Telecom Circle,
Jaipur.

-Petitioner

(By Advocate Shri Surinder Singh, proxy for Shri G.S. Lobana,
Advocate)

-Versus-

Shri J.P. Sharma,
Secretary,
Department of Telecommunications,
Sanchar Bhawan,
Ashoka Road,
New Delhi-110001.

-Respondent

(By Advocate Shri S.K. Dubey)

ORDER (ORAL)

Mr. Shanker Raju, Hon'ble Member (J):

In the light of an order passed by the Hon'ble High Court on 22.7.2005, CP is dropped. Notices to the respondents are discharged. However, liberty is accorded to the parties to revive the CP at an appropriate stage.

S. Raju
(Shanker Raju)
Member (J)

V.K. Majotra
(V.K. Majotra)
Vice-Chairman(A)

/vv/